

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-48(ND)/2014

IN THE MATTER OF:

Sh. Manoj Kumar Gupta

.. PETITIONER

Vs.

M/s. Rajesh Buildcon & Infrac. (P) Ltd.

.. RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 31.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Sanjay Mishra, Advocate
Mr. Inder Raj Gupta, Advocate
For the Respondents : -

ORDER

Heard the arguments of the Counsel for the petitioner in part. The instant C.P. is also connected with C.P. No.108(ND)/09 and C.P.17(ND)/2014.

For further arguments of the Counsel for petitioner, post the matter on 11.9.2017.

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
31.8.2017